

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2227
ANSWERED ON TUESDAY, THE 21st MARCH, 2017**

CSR SPENDING BY COMPANIES

QUESTION

2227. SHRI DEVENDER GOUD T.:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the amount spent by companies under CSR since its implementation, sector-wise, year-wise, company-wise;
- (b) whether the top 50 companies spent ₹ 4,600 crores in 2014-15 on CSR activities
- (c) expenditure made in 2015-16 and 2016-17 by top 50 companies under CSR;
- (d) whether there are companies which have not spent their entire CSR funds;
- (e) why companies are only concentrating in States where they have business interests and neglecting backward States;
- (f) whether it does not contribute to imbalance growth which Government wants to reduce; and
- (g) if so, how Ministry is planning to address this aberration?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): The year 2014-15 was the first year of Implementation of Corporate Social Responsibility (CSR) by companies under the Companies Act, 2013. CSR expenditure by companies for the years 2014-15 and 2015-16 have been compiled by Ministry of Corporate Affairs for 7334 and 5097 companies respectively. The summary findings are as under:

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CSR Expenditure during 2014-15 and 2015-16

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies for which data has been compiled	Actual CSR expenditure (in `Crore)	No. of companies for which data has been compiled	Actual CSR expenditure (in `Crore)
1.	PSUs	226	2497	172	3360
2.	Private Sector Companies	7108	6306	4925	6462
	Total	7334	8803	5097	9822

The development sector-wise CSR spend of the companies for the years 2014-15 and 2015-16 are at Annexure.

(b) and (c): The CSR expenditure of top 50 CSR spending companies for the years 2014-15 and 2015-16 is `4634 crore and `6538 crore respectively. The Annual Report of the companies for the year 2016-17 are not yet due for filing.

(d): An assessment of 7334 and 5097 companies for the years 2014-15 and 2015-16 respectively indicates that 4195 and 1995 number of companies did not incur any expenditure on CSR.

(e) to (g): The first proviso to Section 135 (5) of the Companies Act, 2013 reads “the company shall give preference to the local area and areas around it where it operates, for spending the amount earmarked for Corporate Social Responsibility activities”. The Board of the CSR eligible company is empowered under the Act to take decision on the CSR Programmes/Projects to be undertaken including the geographical areas to be covered under such programmes. Ministry of Corporate Affairs has no role to play in this regard.

Annexure

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED
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DEVELOPMENT SECTOR WISE CSR EXPENDITURE FOR FY 2014-15 AND FY 2015-16

CSR Expenditure (in ` Crores)		
Sectors	2014-15	2015-16
Health/ Eradicating Hunger/ Poverty and malnutrition/ Safe drinking water / Sanitation	2246	3117
Education/ Differently Abled/ Livelihood	2728	3073
Rural development	1017	1051
Environment/ Animal Welfare/ Conservation of resources	1213	923
Swachh Bharat Kosh	121	355
Any other Fund	36	262
Gender equality / Women empowerment / Old age homes / Reducing inequalities	326	213
Prime Minister's National Relief Fund	192	136
Encouraging Sports	160	95
Heritage Art and Culture	157	90
Slum area development	123	9
Clean Ganga Fund	19	3
Other Sectors (Technology Incubator and benefits to armed forces, admin overheads and others*)	465	497
Total Amount	8803	9822
Number of Companies for which data compiled	7334	5097

* not specified
